

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-90/1996/745/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the th 24 January, 2023

Sub:- **Casual leave.**

Ref:- Your Letter No.DJDH/199/2023, dated 20.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.01.2023 with station leave permission from the evening of 20.01.2023 till the of 25.01.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-90/1996/746/A, dated , 24-01-2023

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)